

HIGH COURT OF UTTARAKHAND
NAINITAL
NOTIFICATION

No. 257 /UHC/Admin.A/2010 Dated: March 29, 2010.

Sri Rakesh Kumar Singh, 2nd Addl. Civil Judge (Jr. Div.), Kashipur, Distt. Udham Singh Nagar, is posted as Civil Judge (Jr. Div.), Kashipur, Distt. Udham Singh Nagar, in the vacant Court.

No. 258 /UHC/Admin.A/2010 Dated: March 29, 2010.

Sri Bhavdeep Ravate, Civil Judge (Jr. Div.), Dhumokot, Distt. Pauri Garhwal is transferred and posted as 2nd Addl. Civil Judge (Jr. Div.), Dehradun, in the vacant Court.

No. 259 /UHC/Admin.A/2010 Dated: March 29, 2010.

Sri Yogendra Kumar Sagar, Civil Judge (Jr. Div.), Dwarahat, Distt. Almora is transferred and posted as 3rd Addl. Civil Judge (Jr. Div.), Dehradun, in the vacant Court.

No. 260 /UHC/Admin.A/2010 Dated: March 29, 2010.

Ms. Jyoti Bala, Civil Judge (Jr. Div.), Gangolihat, Distt. Pithoragarh is transferred and posted as 4th Addl. Civil Judge (Jr. Div.), Dehradun, in the vacant Court.

No. 261 /UHC/Admin.A/2010 Dated: March 29, 2010.

Sri Anirudh Bhatt, Civil Judge (Jr. Div.), Lansdowne, Distt. Pauri Garhwal will also be the Civil Judge (Jr. Div.), Dhumakot, Distt. Pauri Garhwal in addition to his duties with the directions to hold Camp Court at Dhumakot, Distt. Pauri Garhwal, for two days in a month.

No. 262 /UHC/Admin.A/2010 Dated: March 29, 2010.

Sri Manish Kumar Pandey, Civil Judge (Jr. Div.), Didihat, Distt. Pithoragarh will also be the Civil Judge (Jr. Div.), Gangolihat, Distt. Pithoragarh in addition to his duties with the directions to hold Camp Court at Gangolihat, Distt. Pithoragarh, for a week in a month.

No. 263 /UHC/Admin.A/2010 Dated: March 29, 2010.

Sri Vivek Dwivedi, Civil Judge (Jr. Div.), Ranikhet, Distt. Almora will also be the Civil Judge (Jr. Div.), Dwarahat, Distt. Almora in addition to his duties with the directions to hold Camp Court at Dwarahat, Distt. Almora, for a week in a month.

By Order of the Court,

Sd/-
(Ravindra Maithani)
Registrar General.